

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

IA 3169/2019 In CP 2310/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.03.2024**

NAME OF THE PARTIES: RUKMANI RAM TANWANI V/s INDUSIND
BANK LTD.

Section 59 of the Companies Act, 2013

ORDER

1. Counsel Mr. Vinay Chauhan a/w Afreen Thanevala, i/b Vis Legis Law Practice, Advocates for the Petitioner.
2. Today matter is listed wrongly on board.
3. List this matter on **05.04.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna